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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**


IA 413/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Sundaresh Bhat RP
V/s.
ICICI Bank Ltd. & Anr.

Section of the Act: Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MAULIK NANAVATI i/b NANAVATI & CO.	Adv	Applicant	
2.				

ORDER

Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Applicant.
None present for Respondent in IA 413/2017.

Applicant is directed to issue notice to ROC, Gujarat and shall file proof of service.

ROC shall file its objections if any within one serving copy in advance to the Applicant.

List the matter on 12.01.2018 for hearing.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 20th day of December, 2017.